

schemes for weavers, toddy tappers, rickshaw pullers, bidi workers etc. The Railway Minister in her Budget speech for 2010-11, has proposed to extend the RSBY to all licensed porters, vendors and hawkers, who are from the unorganized sector and are socially challenged.

The issue of implementation of the Act by the State Governments has been impressed upon by the Government through written communications. It was also taken up as a prominent topic of discussion during State Labour Ministers' Conference held in January, 2010.

Development of disputed area in Karnataka bordering Maharashtra

*195. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that the disputed area in Karnataka bordering Maharashtra is going through traumatic and most humiliating experiences caused by utter indifference and apathy of the successive Governments of Karnataka towards the developmental problems of the linguistic minority; and

(b) if so, what steps have been taken so far to develop the disputed area by providing proper infrastructural facilities necessary for agriculture, industry, roads, education and the Marathi language?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Government of Maharashtra has alleged that people of disputed areas in Karnataka bordering Maharashtra are suffering humiliating and traumatic experience because of apathy of Government of Karnataka towards the developmental problems of linguistic minority. However, the State of Karnataka has denied the allegations.

(b) The details of department-wise developmental work carried out in these disputed areas as per the information received from the Government of Karnataka, are given in Statement.

Statement

Infrastructure Development works taken up in Belgaum District

AGRICULTURE DEPARTMENT

1. Like in other parts of the State, Raitha Samparka Kendras (RSKs)- the basic functioning units of the department at Hobli level are being strengthened in these areas also. Further, the critical inputs like quality seeds, bio-fertilizers, bio-pesticides, PP chemicals, machineries and all other facilities available under the schemes of the department are also being extended to these areas. In addition to these, Seed Processing units are being established to cater the needs of the farmers of the border areas.

2. For construction of 5 Raitha Samparka Kendras in Belgaum District Rs. 75.00 lakhs was allocated during 2008-09. Under Rashtriya Krishi Vikas Yojana Rs. 3.40 crores has been spent in Belgaum for farm mechanization, bio-fertilisers and PP chemicals.
3. Rs. 1.02 crores has been spent during 2008-09 for farm mechanization in Belgaum District. Rs. 1.02 crores is allocated in 2009-10 under RKVY. Besides this Rs. 1.26 crores is allocated for enrichment of soil fertility in Belgaum District under the Special Development for redressal of regional imbalances.

WATERSHED DEVELOPMENT DEPARTMENT

1. During 2008-09 a pilot project namely "Development of saline, alkaline and water logged lands through surface drainage at village Ugar badruk in Athani Taluk of Belgaum District" has been sanctioned. The cost of the project is Rs. 4.99 crores and is implemented by sharing project cost in the ratio of 60:20:20 by GOI, State Government and beneficiaries respectively.
2. Watershed Development programme like
 - a. River Valley project
 - b. National Watershed Development Programme in rural area (NWDPR)
 - c. Sujala (RIDF)
 - d. Integrated Wasteland Development Project
 - e. Draught Prone Area Development Programme and
 - f. Western Ghat Development Programmes have been implemented from 2001-02 to March 2009. The above schemes are being implemented in the entire State including all the taluks of Belgaum District. In Belgaum District an amount of Rs. 80.40 crores has been spend by creating 10291 structures under the above schemes thereby developing an area of 1.69 lakh hectors.

MINOR IRRIGATION DEPARTMENT

1. During 2008-09 seven percolation tanks are being constructed with an estimated cost of Rs. 3.91 crores, 1 MI tank is being constructed with estimated cost of Rs. 1.71 crore and a bridge cum barrage across Agrani Nala is being constructed with an estimated cost of Rs. 1.69 crore. The designed atchkat for all these major projects will be 1209 hectors in Belgaum District.
2. During 2009-10, five Bridge cum Barrages are being constructed with an estimated cost of Rs. 4.68 crores, 2 percolation tanks with an estimated cost of Rs. 1.50 crores, 3 bandaras with an estimated cost of Rs. 1.50 crores are being taken up and an LIS near Bendwad in Raibagh taluk is also taken at an estimated cost of 2.95 crores. In all 14 major works have been taken at an estimated cost of Rs. 12.68 crores under the designed atchkut is about 900 hectors in Belgaum District.

HORTICULTURE DEPARTMENT

1. Approval has been accorded under National Horticulture Mission for the establishment of Modern Wholesale Markets for fruits and vegetable in Belgaum District. Measures are being initiated to take possession of 60 acres of land from KIADB for this purpose. In this connection, the said scheme has been approved in the Single Window Committee Meeting held under the Chairmanship of Hon'ble Chief Minister.
2. For the development of Horticulture a biotechnology center is being established as a cost of Rs. 2.00 crores to create facilities for production of bio-fertilizers, bio-pesticides, tissue culture planting materials, mushroom seeds and solid and water analysis under one roof.
3. Horticulture College at Arabhavi in Gokak taluk of Belgaum district has been brought under the jurisdiction of the newly established University of Horticulture Sciences, Bagalkot. This will ensure the improvement of the Horticulture College.
4. Under RKVY for production and supply of quantity planting material of horticulture crops Rs. 52.45 lakhs has been allocated during 2008-09 and 2009-10 and for development cost effective storage techniques and processing of onion Rs. 150.00 lakhs is allocated and Rs. 2.00 lakhs is allocated for mechanization of horticulture in Belgaum District.

TRANSPORT DEPARTMENT

For creating infrastructure facilities like bus stands, depots, CC roads within bus stands, waiting rooms, toilets, high mask light etc. Rs. 5.96 crores during 2007-08 and Rs. 7.96 crores during 2008-09 and Rs. 4.49 crores is allocated during 2009-10 under Special Development Plan for redressal of regional imbalances.

PUBLIC WORKS DEPARTMENT

1. In Belgaum District 284 road works at an estimated cost of Rs. 158.60 crores and 43 Bridges at an estimated cost of Rs. 31.00 crores have been completed under NABARD since RIDF II to XIV.
2. During 2008-09 and 2009-10 152 road works measuring 326.75 KMs have been taken up at a cost of Rs. 58.74 crores in Belgaum District alone. Similarly in another border district of Bijapur District 61 road works have been taken measuring 250 KMs at cost of Rs. 26.22 crores under CRF, Suvama Rasthe Yojana and other road formation schemes.

EDUCATION AND THE MARATHI LANGUAGE

1. Out of 756 lower primary schools in Belgaum District 181 schools belong to Marathi medium and in Chikkodi out of 1064 lower primary schools 79 are Marathi Schools.

2. Out of 978 higher primary schools in Belgaum District 231 schools belong to Marathi medium and in Chikkodi out of 1285 higher primary schools 183 are Marathi Schools.

Out of 476 high schools in Belgaum District 125 schools belong to Marathi medium school and in Chikkodi out of 397 high schools 53 are Marathi medium Schools.

3. During 2008-09 Rs. 1.34 crores has been spent on pancha soulabya scheme for providing basic infrastructure facilities in Belgaum District.
4. Rs. 2.10 crores has been spent for construction of high school buildings in Belgaum District under NABARD assistance. Rs. 3.50 crores is earmarked for construction of PU college buildings in Belgaum.
5. Rs. 1.14 crores is earmarked for construction of Teachers's quarter for primary school teachers in Belgaum District during 2008-09 and 2009-10 out of which Rs. 46.88 lakhs has been spend up end of March 2009 under Special Development Plan for redressal of regional imbalance.
6. In the last three years 12 Marathi High Schools and 1 Marathi Primary Schools have been sanctioned Grant-in-aid by the Government in Belgaum. Similarly a High School and a primary schools in Chikkodi also have been admitted to Grant-in-Aid by the State Government.

POWER

Rs. 11.07 crores has been spent in Belgaum for Rural Load Management System Works during 2007-08 by Energy Supply company (HESCOM). During 2008-09 Rs. 13.25 crores is spent for creating power infrastructure in Belgaum District. During 2009-10 Rs. 19.87 crores is allocated for creating power infrastructure and Niranthara Jyothi Scheme in Belgaum District.

RURAL DEVELOPMENT

1. Under the Special Development Plan for redressal of regional imbalances an expenditure of Rs. 3.91 crores is incurred during 2008-09 for rural roads and Rs. 1.35 crores is spent on Rural Water Supply schemes in Belgaum. Rs. 4.01 crores is allocated to Belgaum district for rural water supply and Rs. 6.52 crores for rural roads which are under progress.
2. Under the district sector programmes of various development departments as against total district plan outlay including central share of Rs. 4416.76 crores Rs. 683.91 crores has been allocated to four border district of Belgaum, Bidar, Bijapur and Gulbarga during 2008-09. Similarly during 2009-10 out of Rs. 4762.28 crores Rs. 811.27 crores was allocated for various development programmes of these 4 border districts.

INDUSTRIES DEPARTMENT

Successive Industrial Policies brought out by Government of Karnataka have focused on the balanced growth of industries in all areas of Karnataka.

Industrial Areas and Estates are developed by Karnataka Industrial Area Development Board and Karnataka Small Scale Industries Development Corporation in the districts bordering Maharashtra for promotion of industries on par with other districts in the State.

The most backward taluks of the district bordering Maharashtra viz. Belgaum, Bijapur, Gulbarga and Bidar have been classified into zone-1 and 2 in the New Industrial Policy 2009-14, which provides for more incentives compared to other areas. The entrepreneurs of Gulbarga and Bidar district which are bordering Maharashtra are eligible to get additional 5% investment subsidy (Hyderabad-Karnataka).

The Government of Karnataka is taking all possible steps to promote industries in the areas bordering Maharashtra.

Tripartite agreement with striking jute workers in West Bengal

*196. SHRI R.C. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has made a tripartite agreement with the striking jute workers in West Bengal to settle their demands; and

(b) if so, the recommendations made in the agreement and the steps being taken to implement them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) As per section 2(a) of the Industrial Disputes Act, 1947, Government of West Bengal is the appropriate Government in this case. They have informed that a Memorandum of Settlement was signed on 12.02.2010 between the workers represented by their trade unions and employers represented by the Indian Jute Mills Association before the Labour Commissioner of Government of West Bengal.

(b) The terms of settlement as per the Memorandum signed on 12.02.2010 are given in Statement (See below) This Settlement is enforceable by the State Government of West Bengal which is the "appropriate Government" in this case.

Statement

Terms of Memorandum of Settlement signed on 12.02.2010 between the workers represented by their trade unions and employers represented by the Indian Jute Mills Association before the Labour Commissioner of Government of West Bengal

1. The Management shall make payment of 277 points of DA @ Rs. 1.90 out of 627 points of arrear. DA (Rs. 1191/- for 208 hours) w.e.f. 1st February, 2010 and the remaining 350 points of DA shall be paid in five installments as mentioned hereunder: